

GOVERNMENT OF INDIA  
MINISTRY OF JAL SHAKTI  
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION  
**LOK SABHA**

**UNSTARRED QUESTION NO. 3920**

ANSWERED ON 19.12.2024

**REJUVENATION PROJECT OF WATER BODIES**

3920.           SHRI ANURAG SHARMA           SHRI RAVINDRA SHUKLA ALIAS RAVI KISHAN

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) the timeline fixed for implementing the rejuvenation project and the details of the key milestones to be established to measure its progress effectively;
- (b) whether any environmental assessments would be conducted before rejuvenating these water bodies and if so, the details thereof; and
- (c) the measures taken/likely to be taken to mitigate potential ecological impacts?

**ANSWER**

**THE MINISTER OF STATE FOR JAL SHAKTI**

(SHRI RAJ BHUSHAN CHOUDHARY)

**(a) to (c)** Water being a State subject, it is for the State Governments concerned to take up water resources projects, including rejuvenation of water bodies as per their priorities and availability of funds, etc. However, to supplement the efforts of the State Governments, Government of India provides partial financial assistance under Repair Renovation and Restoration of Water Bodies (RRR of WBs) schemes of Pradhan Mantri Krishi Sinchayee Yojna-Har Khet Ko Pani (PMKSY-HKKP) for the identified projects.

Rural water bodies having minimum water spread area of 2 hectares (1 hectare for North Eastern, Sikkim and Hilly States including UTs. of J&K and Ladakh), and urban water bodies having minimum water spread area of 1 hectare (0.5 hectare for North Eastern, Sikkim and Hilly States including UTs of J&K and Ladakh) are eligible for inclusion under the scheme.

The key milestones of the initiatives taken up includes creation of additional irrigation potential, increase in agriculture /horticulture /pisciculture production and productivity, increase in recharge of ground water, improvement in water use efficiency, increase in availability of drinking water, better water quality, removal of weed growth, promotion of tourism & culture etc.

As per the guidelines issued in January 2022 for the scheme “Repair Renovation and Restoration of Water Bodies under PMKSY-HKKP” time period for the completion of scheme will be two years starting from the financial year of first release of central assistance, excluding the year of first release. In case the project completion is delayed due to force majeure, time extension may be granted for maximum one year.

At the planning stage of rejuvenation of water body, a Detail Project Report (DPR) is prepared with details of original cultivable Command Area (CCA), present CCA and CCA proposed, original storage capacity, present storage capacity and storage capacity proposed after renovation, water quality situation in the water body and of ground water in adjoining areas, with likely impact of the project on water quality of the water body and of the ground water. The Detailed Project Report (DPR) is techno-economically evaluated by the State Technical Advisory Committee (TAC), which includes representatives from the Central Water Commission (CWC) and the Central Ground Water Board (CGWB). After approval of State TAC and State Level Sanctioning Committee (SLSC), the scheme is considered for inclusion under PMKSY-HKKP for central assistance.

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